

C.P.W.D

2266. { Shri Easwara Iyer:
Shri A. K. Gopalan:
Shri Tangamani:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) what is the work load on the 'B' Division of the Central Public Works Department;

(b) whether the work load justifies the existence of this Division; and

(c) if not, whether there is any proposal to merge this Division with any other Division?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) The workload of this maintenance Division for the year 1958-59 is about Rs. 18 lakhs.

(b) Yes

(c) Does not arise.

Indian Birds and Animals for Foreign Zoos

2267. Shrimati Ila Palchoudhuri: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a large number of birds and animals have recently been flown for Zoos abroad.

(b) if so, the total number of birds and animals flown separately to foreign countries during the year 1958 as compared to 1957;

(c) the names of countries to which they were sent;

(d) whether these birds and animals were sold or sent as gifts; and

(e) if sold, what was the total amount received from each country?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) to (e). Trade statistics do not show separately birds and animals flown for zoos. A statement showing country-wise exports of both birds and

animals during 1957 and 1958 is laid on the Table. [See Appendix VI, annexure No. 68]. Such birds and animals are mostly sold and only a few are sent on an exchange basis

12.07 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION RE: AMENDMENT TO INDUSTRIAL DISPUTES (CENTRAL) RULES

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): On behalf of Shri Nanda, I beg to lay on the Table, under sub-section (4) of Section 38 of the Industrial Disputes Act, 1947, a copy of Notification No GSR 398 dated the 4th April, 1959, making certain further amendment to the Industrial Disputes (Central) Rules, 1957. [Placed in Library. See No LT-1342/59.]

CORRECTION OF REPLY TO STARRED QUESTION No 12

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table a copy of statement correcting the reply given on the 10th February 1959 to a supplementary by Shri V. P. Nayar on Starred Question No. 12 regarding Dyes for Handloom Industry [Placed in Library. See No. LT-1343/59]

12.08 hrs

*DEMANDS FOR GRANTS—contd.

MINISTRY OF FOOD AND AGRICULTURE—contd.

Mr Deputy-Speaker: The House will now resume discussion on the Demands for Grants relating to the Ministry of Food and Agriculture. Out of 8 hours allotted for these Demands, 2 hours and 7 minutes now remain.

How long does the hon. Minister propose to take for reply?

*Moved with the recommendation of the President.